

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2568
ANSWERED ON:07.08.2003
CIRCULATION OF FAKE NEWSPAPERS
ALE NARENDRA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government are aware of circulation of fake newspapers in the country; and
- (b) if so, the number of such newspapers alongwith action taken/being taken by the Government in this regard ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a): Whenever circulation of newspapers, which are not being published under validly authenticated declaration as required under the Press and Registration of Books Act 1867 is brought to notice, the concerned District Magistrate is advised to take necessary action. As regards false claim of circulation by newspapers, Registrar of Newspaper for India (RNI) may check the circulation claim of such newspapers.

(b): During 2001-02, circulation check of 1679 newspapers was completed by RNI. Out of these, claim of 301 was fully established, 807 lower established and 571 unestablished.